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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

CCP NO.101/93 in OA NO.1009/89

New Delhi this the 1st day of December, 1993.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S. K. Mehta S/O Shri S. D. Mehta,  
Station Master, Railway Station,  
Northern Railway,  
Kandaghat (H.P.)  
Resident of :  
Station Master, Railway Quarter,  
Kandaghat (H.P.)

... Petitioner

By Advocate Shri G. D. Bhandari

Versus

Shri Raj Kumar,  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.

... Respondent

By Advocate Shri B. K. Aggarwal

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

In view of the order dated 26.11.1993/1.12.1993  
produced before us, we drop these proceedings expecting  
suitable posting being given to the petitioner as per  
the directions given in the judgment.

*S. R. Adige*  
( S. R. Adige )  
Member (A)

*V. S. Malimath*  
( V. S. Malimath )  
Chairman

/as/